## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2098 ANSWERED ON:24.08.2012 PUBLIC HEALTH CADRE Mahato Shri Narahari;Roy Shri Nripendra Nath;Tirkey Shri Manohar

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government proposes to link public health initiatives such as aseparate public health cadre and a public health act for the disbursal of funds under the National Rural Health Mission (NRHM);

(b) if so, the details thereof mentioning there in the pros and cons of this;

(c) the role of the State Goverments in this regard;

(d) whether the State Governments had agreed to the proposal; and

(e) if not, the reaction of the Government thereto?

## Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a) & (b): No.

(c) to (e):'Public Health' is a State subject. Therefore, creation of a public health cadre essentially lies in the domain of State Governments. Nevertheless, in order to promote health system reforms, States which do not have a public health cadre, can claim an incentive of upto 10% of the State outlay under NHRM by creating a separate public health cadre.